

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5753/2005

(From the judgement and order dated 04/01/2005 in DBCRL No. 529/1999  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

DINESH @ BUDDHA

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With office report)

Date: 30/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s) Mr. Nalin Kumar Jain,Adv.(A.C.)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List this matter on 13.02.2006.

In the meantime, notice shall be given by learned  
counsel for the

petitioner to Mr. Aruneshwar Gupta, standing counsel for the State of Rajasthan.  
asthan.

ggarwal)

(Neena Verma)

(Vijay A

Court Master

Court Master